

(b) to (e). In response to the representations of M.Ps. the Minister of State for Railways addressed the Chief Minister, Madhya Pradesh in 1989 to sponsor the proposal for construction of Road overbridge at National Highway at this location with the approval of the Ministry of Surface Transport. It was also indicated by Minister of State for Railways that Railways could consider including the work out of turn in the Works Programme if the State Government did likewise. The State Government has, as yet, not submitted the proposal.

[English]

Mangalore-Mysore Railway Line

1327. SHRIV. DHANANJAYA KUMAR:
Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct a new railway line between Mangalore and Mysore through Kodagu;

(b) whether any survey has been conducted in this regard; and

(c) if so, the details thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). No, Sir.

(c) Does not arise.

Hiring of Houses/Buildings by FCI

1328. SHRIMATI SURYAKANTA PATIL:
SHRI SHIVLAL NAGJIBHAI VEKARIA:

Will the Minister of FOOD be pleased to state:

(a) whether the Food Corporation of India usually hire houses/buildings on time bound lease deeds and monthly rental basis for storage of foodgrains;

(b) if so, the total number of such properties under possession of the Food Corporation of India in South Delhi after lapse of lease deeds period with details of time bound lease deed and date of expiry in each case, building-wise;

(c) the time by which these properties are likely to be vacated; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) No house/building has been hired by Food Corporation of India in South Delhi for the purpose of storage of foodgrains. However, information with regard to the buildings/houses hired by Food Corporation of India in South Delhi for various purposes is given in the statement attached.

(c) and (d). Only the owners of the buildings/houses mentioned at Sl. No. (3 and 4) of the Annexure have been requesting for vacation of their premises for their personal needs. Since both these premises are being utilised for the purpose of accommodating officers of the Corporation during the course of various training organised by the Corporation, it is not possible to vacate them till the Food Corporation of India's own training complex at Gurgaon becomes available. The construction of this complex is in progress.

STATEMENT

Sl.No	Details of Property	Purpose	Date of expiry of lease
1	2	3	4
1.	B-192, SFS, Sheikh Sarai, Phase - I New Delhi	For residential purpose of senior officer	30.11.1992
2.	F-97, Sarita Vihar, New Delhi	For residential purpose of senior officer	6.1.1994
3.	F-40, East of Kailash, New Delhi	For the stay of trainees coming from all over India for training purposes	6.2.1980
4.	D-74, East of Kailash, New Delhi for training purposes	For the stay of trainees coming from all over India 31.12.1982	
5.	5, Community Centre, East of Kailash New Delhi	Office of Principal, Central Training Institute	5.1.1984
6.	Building No. 44, Deenar Bhawan, Nehru Place, New Delhi. (Comprising 18 flats).	For the Office of Executive Director (Engg.), Project Implementation Division of F.C.I.	***
7.	Building No. 42, D.D.A., Nehru Place, New Delhi		For office.1.9.1991
***	15.11.1985	(3 Flats)	
	31.8.1987	(3 Flats)	
	30.9.1992	(12 Flats)	